Sixteenth Loksabha

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Title: Introduction of the Constitution (Scheduled Castes) and (Scheduled Tribes) Orders (Amendment) Bill, 2018 (Amendment of the Schedules).

श्री फग्गन सिंह कुलस्ते (मंडला): मैं प्रस्ताव करता हूं कि संविधान (अनुसूचित जातियां) आदेश, 1950 और संविधान (अनुसूचित जनजातियां) (उत्तर प्रदेश) आदेश, 1967 का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967."

The motion was adopted.

श्री फग्गन सिंह कुलस्ते : मैं विधेयक को पुर:स्थापित<u>*</u>* करता हूं।